

**Marketing of Clinic Shampoo by  
M/s. Hindustan Lever**

3121. SHRI K. A. RAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the action taken against Hindustan Lever by the Food and Drugs Administration, Maharashtra State for marketing Clinic Shampoo as a cosmetics item with medical properties on the labels;

(b) how Hindustan Lever have come out with a Clinic Special claiming still stronger medicinal properties and being marketed as a cosmetics item?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Drugs Banned in Developed Countries**

3122. SHRI VISHWA NATH SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are many drugs developed by the multinational drugs companies that have been banned in the developed countries but still are being marketed in the Third World countries; if so, the names of such drugs; and

(b) how many of these drugs have been banned in India during the last three years (year-wise)?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No such information as to the names of the drugs which are banned in the developed countries but still are being marketed in the Third World countries, is available. So far as India is concerned, information regarding the withdrawal of certain drugs by some countries from their markets is received mainly through the World Health Organisation. So far information has been received on 20 drugs, which have been banned/withdrawn in some countries. Out of these, 16 drugs have either been

banned or not approved for marketing in the country. In respect of the remaining 4 drugs, namely, (i) Nitrofurantoin compounds, (ii) Phenformin, (iii) Halogenated Hydroxyquinolines and (iv) Higher dose Lynestriene products, a conscious decision was taken to permit the marketing of these drugs in the country in consultation with the medical experts subject to a cautionary statement and central indications being given on the label/package insert in some cases. Though these four drugs are banned in some countries yet these are still being marketed in a number of developed countries and all these drugs are official drugs in the Pharmacopoeias viz., Pharmacopoeia of India, 1980, Pharmacopoeia of the U.S.A., 1980 and U.S.P.XX.

(b) During the last three years Government have taken action to ban five drugs

- (i) Amidopyrine and its preparations,
- (ii) Phenacetin and its preparations,
- (iii) Mephadrone salts and its preparations
- (iv) Tetracycline Liquid oral dosage preparations, and
- (v) Hormonal pregnancy testing preparations.

**Paying Remuneration to Indian and American Nationals by American Embassy Schools without Furnishing Information to Indian Authorities**

3123. SHRI R. N. RAKESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the American Institute of Indian Studies (Hyderabad and Delhi) and American Embassy School are paying remuneration to Indian and American National Scholars and teacher in dollars and rupees and without furnishing full information to Indian authorities about such payments; and

(b) whether the U.S. Embassy is also selling Indian currency in lieu of dollars at 20 per cent higher rate than market rate?